

THE ORISSA GAZETTE

PUBLISHED BY AUTHORITY

No. 29

CUTTACK, FRIDAY, JULY 21, 1944

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

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PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT
NOTIFICATIONS

The 15th July 1944

No. 3747-A.—It is hereby notified for general information that the second half-yearly Departmental Examination for Assistant Magistrates, Deputy and Sub-Deputy Collectors, Munsifs and Officers of the Police, Medical, Forest, Excise and other Departments will be held on Monday, the 9th October 1944 and the following days in the Revenue Commissioner's Court Room at Cuttack.

2. The table below shows the date and hour fixed for each paper:—

Date	Morning from 10 A.M.	Afternoon 2 P.M.
Monday, the 9th October 1944.	Law, Parts I and II (for Civil Officers of the Bihar and Orissa Joint Cadre), without books. Three hours. Criminal Law (for Police Officers), Higher Standard, without books. Three hours. Canal Officers, Law, Part A, with books. Three hours. Land Revenue System, without books (for Forest Officers). Three hours. Excise, Salt and Criminal Law, without books (for Superintendents and Inspectors of Excise). Three hours. Tenancy Law, without books (for Munsifs). Three hours.	Translation from Hindustani (for officers of the Bihar and Orissa Joint Cadre). Two hours.
Tuesday, the 10th October 1944.	Law, Parts I and II (for Civil Officers), with books. Three hours. Criminal Law (for Police Officers), Lower Standard, with books. Three hours. Forest Law, without books. Three hours. Canal Officers' Law, Part B (with books). Three hours. Excise Rules and Procedure, with books (for Superintendents and Inspectors of Excise). Three hours. High Court General Rules and Circular Orders, with books (for Munsifs). Three hours. Accounts, without books (for Provincial Agricultural Officers). Three hours.	Translation into Hindustani (for officers of the Bihar and Orissa Joint Cadre). Two hours.

Date	Morning from 10 A.M.	After-noon 2 P.M.
Wednesday, the 11th October 1944.	Accounts, without books (for Civil Officers). Three hours. Accounts, with books (for Police Officers). Three hours. Procedure and Accounts, with books (for Forest Officers). Three hours. Accounts, with books (for Superintendents and Inspectors of Excise). Three hours. Canal Officers' Examination in Law, Part C (Cases). Time to be determined by the Secretary, Board of Examiners, Orissa. Accounts, with books (for Provincial Agricultural Officers). Three hours.	Translation from Hindustani (for all officers of the Bihar and Orissa Joint Cadre). One hour.
Thursday, the 12th October 1944.	Criminal Law, with books, Higher Standard (for Police Officers). Three hours.	Translation into Oriya (for all officers). Two hours.
Friday, the 13th October 1944.	Translation from Oriya (for all except Veterinary Officers.) Two hours. Transliteration and translation from Oriya (for Veterinary Officers). Two hours.	Transliteration from Oriya (for all officers except Veterinary Officers). One hour.

NOTE—(1) Time for viva voce examination in languages of all officers and Law, Parts, I and II (for Civil Officers) will be determined by the Secretary, Board of Examiners, Orissa.

(2) There will be no test in transliteration for the examination in the vernacular languages by the Higher Standard excepting in Oriya for the examination of the officers of the Forest and Education Departments who are not required to pass in the vernacular, languages by the Lower Standard.

(3) Officers belonging to the Joint Cadre of Bihar and Orissa who desire to be examined in Oriya should apply to the Secretary, Board of Examiners, Orissa.

(4) Names of candidates for the examination must reach the Board of Examiners, Orissa, Cuttack, on or before the 21st August 1944 after which no application will be entertained.

The 15th July 1944

No. 3764-A.—In exercise of the powers conferred by section 37 of the Code of Criminal Procedure, 1898 (V of 1898), the Governor of Orissa is pleased to invest Rai Sahib Durga Charan Das, Additional District Magistrate, Cuttack, with the following additional power specified in Schedule IV of the said Code as a power which the Provincial Government may confer on a Magistrate of the first class, namely:—

Power to try cases under section 124-A of the Indian Penal Code.

The 17th July 1944

No. 3778-A.—Diwan Bahadur C. G. Nair, C.I.E., Barrister-at-Law, retired District and Sessions Judge, is appointed temporarily to act as Secretary to Government

in the Law, Commerce and Labour Department and Superintendent and Remembrancer of Legal Affairs, Orissa, with effect from the 11th July 1944 or any subsequent date on which he takes over charge.

By order of the Governor
J. E. MAHER

Chief Secretary to Government

The 19th July 1944

No. 3810-A.—The following notification, issued by the Government of Bihar in the Appointment Department, is republished for general information.

By order of the Governor
J. E. MAHER

Chief Secretary to Government

The 12th July 1944

No. 2705-A.—The services of Mr. R. L. Narasimham, I.C.S., are placed at the disposal of the Government of Orissa.

J. W. HOULTON

Chief Secretary to Government

The 15th July 1944

No. 3754-P.—Mr. R. C. Stokes, I.P., officiating Superintendent of Police, Cuttack, is granted leave on average pay for ten days under Fundamental Rules 77 and 81 in extension of the leave granted to him in notification No. 3159-P., dated the 17th June 1944.

The 14th July 1944

No. 1173-P.R.O.—Mr. K. Tirimul Rao, Administrative Officer of the 2nd Orissa Pioneer Battalion, is granted earned leave on average pay for thirty days, with effect from the date he avails of it, under rule 4(a) and (b) of the Civil Pioneer Force Leave Rules.

The 17th July 1944

No. 1206-P.R.O.—Notification No. 925-P.R.O., dated the 21st June 1944 granting earned leave to 2/Lt. T. M. Chakraborty, Medical Officer, Second Battalion, Orissa Pioneers, for a period of 14 days with effect from the 26th April 1944 forenoon, is hereby cancelled.

By order of the Governor

J. E. MAHER

Chief Secretary to Government

FINANCE DEPARTMENT NOTIFICATION

The 18th July 1944

No. 4878-F.—Rai Bahadur Nisamani Mahanti, B.A., Assistant Secretary to Government in the Finance Department, is granted leave on average pay on medical certificate for three days under rules 150, 155, 156 and 157 of the Orissa Service Code in extension of the leave sanctioned in notification No. 4719-F., dated the 12th July 1944.

By order of the Governor

J. E. MAHER

Chief Secretary to Government

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT NOTIFICATION

The 19th July 1944

No. 2695-L.S.-G.—Dr. Jalaluddin Ahmad, M.B., Civil Assistant Surgeon attached to the Government Headquarters Hospital, Sambalpur, is appointed, until further orders, to hold full charge of the Civil Surgeoncy of Sambalpur in addition to his own duties, with effect from the date of relief of Dr. S. C. Roy, M.B., Civil Surgeon, Sambalpur, granted leave preparatory to retirement in notification No. 2523-L.S.-G., dated the 5th July 1944.

By order of the Governor

V. RAMANATHAN

Secretary to Government

EDUCATION DEPARTMENT NOTIFICATIONS

The 15th July 1944

No. 2338-E.—Sri U. N. Mahanti, Mycologist of the Agricultural Department, whose services have been placed at the disposal of the Education Department by the Development Department of Government for a period of one year, with effect from the 1st July 1944, is appointed as a Demonstrator in Botany in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service for a period of three months in the first instance, with effect from the 1st July 1944 or any subsequent date on which he actually joins the appointment.

The 15th July 1944

No. 2340-E.—Sri Gopal Chandra Sinha, officiating Headmaster of the Puri Zila School, is appointed to act temporarily as District Inspector of Schools, Puri, with effect from the date he takes over charge.

By order of the Governor

V. RAMANATHAN

Secretary to Government

OFFICE OF THE DIRECTOR OF CIVIL DEFENCE NOTIFICATIONS

The 13th July 1944

No. 6156-C.D.—Syed Gulam Nabi, B.Sc., Civil Defence Inspector, Berhampur, is appointed as Assistant Civil Defence Officer of Provincial A. R. P. Training School, Cuttack, with effect from the date of his joining.

The 13th July 1944

No. 6157-C.D.—Sri Himansu Kumar Ghosh, Assistant Civil Defence Officer, Cuttack, is allowed to officiate as Additional Civil Defence Officer, Cuttack, with effect from the 23rd June 1944, forenoon, vice Sri K. S. Krishnan, Additional Civil Defence Officer, Cuttack, deputed for training at Hyderabad in the Training and Incident Officers' Course.

J. E. MAHER

Director of Civil Defence, Orissa

The 14th July 1944

No. 6216-C.D.—Mr. J. E. Maher, I.C.S., Chief Secretary to the Government of Orissa, is appointed to be the Director of Civil Defence, Orissa, in addition to his own duties.

By order of the Governor

B. N. MULLIK

Deputy Secretary to Government

PUBLIC WORKS DEPARTMENT NOTIFICATION

The 15th July 1944

No. 7406-E.—On termination of his temporary appointment under the Northern Division, Sri A. B. Mohanty, temporary Assistant Engineer, is appointed as an Assistant to the Special Officer, Road Development, Cuttack.

By order of the Governor

BRIJ NARAYAN

Secretary to Government

DEPARTMENT OF SUPPLY AND TRANSPORT NOTIFICATIONS

The 15th July 1944

No. 12257-S.T.—The Governor of Orissa is hereby pleased to appoint the following persons as Assistant Civil Supplies Officers to be posted at the places mentioned against their names:—

Name	Place of posting
(1) Sri Upendranath Rout, Supervisor of Textiles, Sambalpur.	Cuttack
(2) Sri Sashi Sekhar Misra, Supervisor of Supplies, Khurda.	Sambalpur
(3) Sri Manas Ranjan Patnaik, Supervisor of Supplies, Balasore.	Chatrapur (Ganjam)
(4) Sri Raghunath Mahapatra, Assistant Food Publicity Officer, Ganjam.	Balasore
(5) Sri Harihar Mahapatra, Assistant Food Publicity Officer, Puri.	Bhadrak
(6) Sri Vidyadhar Misra, Supervisor of Supplies, Jajpur.	Berhampur
(7) Sri Udayanath Patnaik, Supervisor of Supplies, Jatni.	Khurda
(8) Sri Khageswar Gartia, Supervisor of Supplies, Koraput.	Bargarh
(9) Sri Joy Krishna Patnaik, Supervisor of Supplies, Kendrapara.	Jajpur

The 19th July 1944

No. 12435-S.T.—In exercise of the powers conferred by sub-section (5) of section 2 of the Defence of India Act, 1939 (XXXV of 1939), the Governor of Orissa is pleased to direct that the following further amendment shall be made in the notification of the Government of Orissa in the Supply and Transport Department No. 10023-S. T., dated the 24th November 1943, as subsequently amended, namely:—

For entry No. 16 in Schedule I to the said notification, the following entry shall be substituted, namely:—

“(16) Fodder, bran and pollard”.

The 19th July 1944

No. 12454-S. T.—In exercise of the powers conferred by sub-section (5) of section 2 of the Defence of India Act, 1939 (XXXV of 1939), the Governor of Orissa is pleased to direct that the following further amendment shall be made in the notification of the Government of Orissa in the Supply and Transport Department No. 10023-S.T., dated the 24th November 1943, as subsequently amended, namely:—

In Schedule I to the said notification, the word "and" between the entries Nos. (23) and (24) shall be omitted and after entry No. (24) the following words, figures and brackets shall be added, namely:—

"and (25) draught cattle".

By order of the Governor
C. S. JHA

Secretary to Government

SUBORDINATE CIVIL SERVICE OFFICE OF THE REVENUE COMMISSIONER NOTIFICATIONS

The 13th July 1944

No. 1980—IV-210/44-R.—Sri Radhamohan Patnaik, Sub-Deputy Magistrate and Sub-Deputy Collector, attached to the headquarters station of the district of Cuttack, is temporarily posted as Second Officer, Jajpur within the same district.

The 13th July 1944

No. 1983—IV-101/44-R.—On expiry of leave granted by Government notification No. 2917-A., dated the 5th June 1944, Sri G. Suryanarayana, Sub-Deputy Magistrate and Sub-Deputy Collector, is posted to the headquarters station of the district of Cuttack.

The 18th July 1944

No. 2049—IV-98/44-R.—Sri Pyarimohan Samantaray, Sub-Deputy Magistrate and Sub-Deputy Collector at the headquarters station of the district of Balasore, is posted as Assistant, Banpur circle in the district of Puri.

The 19th July 1944

No. 2065—IV-210/44-R.—This office notification No. 1980-R., dated the 13th July 1944, posting Sri Radhamohan Patnaik, Sub-Deputy Collector, temporarily as Second Officer, Jajpur in the district of Cuttack, is recalled.

The 19th July 1944

No. 2068—IV-101/44-R.—In supersession of this office notification No. 1983-R., dated the 13th July 1944, Sri G. Suryanarayana, Sub-Deputy Magistrate and Sub-Deputy Collector, on expiry of his leave, is posted as Second Officer, Jajpur in the district of Cuttack.

R. A. E. WILLIAMS

Revenue Commissioner, Orissa

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS

NOTIFICATIONS

The 15th July 1944

No. 5778-M.—Civil Assistant Surgeon Dr. P. V. Jagannath Rao, M.B., B.S., Lecturer in Materia Medica and Medical Jurisprudence, Orissa Medical School and Medical Officer in charge of the Out-patient Department of the Cuttack General Hospital, is appointed as the Lecturer in Surgery, Orissa Medical School and Deputy Superintendent, General Hospital, Cuttack, with effect from the 2nd July 1944, vice Dr. Jagannath Das, M.B., D.T.M., Transferred.

The 15th July 1944

No. 5779-M.—Dr. Brundaban Chandra Biswal, M.B., B.S., Civil Assistant Surgeon on supernumerary duty at the Cuttack General Hospital, is appointed as the Lecturer in Materia Medica and Medical Jurisprudence, Orissa Medical School and Medical Officer in charge of the Out-patient Department of the Cuttack General Hospital, with effect from the 2nd July 1944, vice Civil Assistant Surgeon Dr. P. V. Jagannath Rao, M.B., B.S., transferred.

The 17th July 1944

No. 2495-JI.—Dr. M. A. Rahim, M.B., B.S., made over charge of the Balasore Jail to Dr. Jagannath Das, M.B., D.T.M., in the forenoon of the 6th July 1944.

A. N. CHOPRA, LT.-COL., I.M.S.

Director of Health and Inspector-General
of Prisons, Orissa

OFFICE OF THE REVENUE COMMISSIONER

[INSPECTOR-GENERAL OF REGISTRATION]

NOTIFICATIONS

The 13th July 1944

No. 972-Regn.—Sri Appana Das, Sub-Registrar, Jaleswar, is granted leave on average pay on medical certificate for two months and five days from the 27th May 1944 in extension of the leave granted to him in notification No. 509-Regn., dated the 14th April 1944.

The 13th July 1944

No. 973-Regn.—Sri Jagannohan Mahapatra, officiating Sub-Registrar, Bhadrak, on relief by Sri R. C. Satpathi, Sub-Registrar, Bhadrak, on leave, is appointed to act as Sub-Registrar, Jaleswar (Balasore), vice Sri Appana Das, Sub-Registrar, Jaleswar, on leave, or until further orders.

S. L. MARWOOD

Inspector-General of Registration, Orissa

SUBORDINATE EDUCATIONAL SERVICE

(INSPECTING BRANCH)

NOTIFICATIONS

The 13th July 1944

No. 12—Sri Baharam Das, a Sub-Inspector of Schools in the district of Cuttack, now acting as Deputy Inspector of Schools, Bhadrak, is confirmed in the upper division of the Subordinate Educational Service, with effect from the 16th January 1940, vice Sri Bhagbat Patnaik, retired.

The 13th July 1944

No. 13—Sri Nanda Kishore Mahanti, a Sub-Inspector of Schools in the district of Cuttack, now acting as Deputy Inspector of Schools, Khurda, is confirmed in the upper division of the Subordinate Educational Service, with effect from the 16th January 1940, vice Sri Balmukunda Dora, promoted.

The 13th July 1944

No. 14—Sri Sanatan Misra, a Sub-Inspector of Schools in the district of Sambalpur, is confirmed in the upper division of the Subordinate Educational Service, with effect from the 16th June 1940, vice Sri Dukhishyam Mitra, promoted.

The 13th July 1944

No. 15—Sri Kishori Charan Das, Inspector of Students' Residences at Cuttack, now acting as Deputy Inspector of Schools, Angul, is confirmed in the upper division of the Subordinate Educational Service, with effect from the 10th February 1942, vice Sri Jadunath Mahanti, retired.

(TEACHING BRANCH)

The 13th July 1944

No. 16—Sri Adhiraj Mohan Senapati, Assistant Headmaster of the Sambalpur Zila School, is confirmed in the upper division of the Subordinate Educational Service, with effect from the 3rd January 1939, in an existing vacancy.

The 13th July 1944

No. 17—Maulavi Abrar Baksh, Headmaster of the Elementary Training School at Cuttack, is confirmed in the upper division of the Subordinate Educational Service, with effect from the 1st September 1939, vice Sri Harihar Misra, promoted.

The 13th July 1944

No. 18—Sri Lalit Mohan Ghosh, an assistant master in the Secondary Training School at Cuttack, is confirmed in the upper division of the Subordinate Educational Service, with effect from the 1st August 1941, vice Syed Abdul Halim, retired.

The 13th July 1944

No. 19—Maulavi Abdul Hamid Khan, an assistant master in the Sambalpur Zila School, now acting as Assistant Headmaster of that school, is confirmed in the upper division of the Subordinate Educational Service,

with effect from the 13th August 1941, vice Sri R. K. Mahanti, promoted.

The 13th July 1944

No. 20—Sri Phanindranath Das, an assistant master in the Ravenshaw Collegiate School at Cuttack, now acting as an assistant master in the Balasore Zila School, is confirmed in the upper division of the Subordinate Educational Service, with effect from the 8th March 1942, vice Sri Apurbakrishna Sarkar, promoted.

S. C. TRIPATHI

Director of Public Instruction, O.

PUBLISHED UNDER THE AUTHORITY OF THE HIGH COURT OF JUDICATURE AT PATNA

NOTIFICATION

The 6th July 1944

No. 22-A.—The period of leave from the 22nd 1944 to the 13th May 1944, granted to Rai Bahadur Chandra Coari, Subordinate Judge, now officiating District and Sessions Judge, Cuttack-Sambalpur, in Court's notification No. 4-A., dated the 12th February, which was not taken by him as he was recalled to is hereby cancelled.

By order of the High Court
A. SALISBURY
Registrar

TREASURY NOTICE

The 14th July 1944

Maulavi Sirajuddin Ahemad, Deputy Collector, Balasore, has been placed in charge of the Balasore Treasury, with effect from the forenoon of the 7th July 1944, and is authorised to draw bills on the other Treasuries and Banks.

R. S. OJHA
Collector, Balasore

ORDER

The 8th July 1944

No. 1604(a)-A.R.P.—Under rule 10 of the Limitations Order issued under Government notification No. 609-A.R.P., dated the 26th February 1942, I hereby empower (1) the Assistant Civil Defence Officer, (2) all Civil Defence Inspectors, (3) all Civil Defence Inspectors, (4) all A. R. P. Wardens including Warden, Deputy Chief Warden, Head Wardens of each subdivision, to direct any person to dim, screen, obscure or remove any light over which he has control so as to conform with provision of the above order.

This order shall come into force at once.

B. PATNAIK
District Magistrate